

**IN THE INCOME TAX APPELLATE TRIBUNAL  
DELHI BENCH 'SMC-1', NEW DELHI**

**Before Sh. BHAVNESH SAINI, Judicial Member**

**Dr. B. R. R. Kumar, Accountant Member**

**(Through Video Conferencing)**

**ITA No. 6793/Del/2019 : Asstt. Year : 2011-12**

Shri Vishal Gupta B-302, Mandoli Road, Ashok Nagar, Delhi-110093	Vs	ITO, Ward-56(5) New Delhi
<b>(APPELLANT)</b>		<b>(RESPONDENT)</b>
<b>PAN No. AKKPG3901E</b>		

**Assessee by : Sh. Himanshu Pandey, Advocate**  
**Revenue by : Sh. prakash Dubey, Sr. DR**

<b>Date of Hearing: 21.01.2021</b>	<b>Date of Pronouncement: 21 .01.2021</b>
------------------------------------	---

**ORDER**

**Per Dr. B.R.R.Kumar, AM**

The present appeal has been filed by the assessee against the order of the Id. CIT(A)-19, New Delhi, dated 08.07.2019.

2. At the outset, it was brought to the notice of bench by the Id. DR that the assessee has filed application under the "Direct Tax Vivad se Vishwas Scheme, 2020" and has already submitted Form 1 and 2.

3. Keeping in view the exercise of option by the assessee to opt for the scheme, the appeal of the assessee is being dismissed as infructuous with liberty to assessee to approach the Tribunal in case the "Form 3" has not been issued by the designated authority.

4. In the result, the appeal of the assessee is dismissed.  
Order Pronounced in the Open Court on 21/01/2021.

Sd/-

**(BHAVNESH SAINI)**  
**JUDICIAL MEMBER**

Sd/-

**(Dr. B. R. R. Kumar)**  
**ACCOUNTANT MEMBER**

**Dated: 21/01/2020**

\*Binita\*

Copy forwarded to:

1. Appellant
2. Respondent
3. CIT
4. CIT(Appeals)
5. DR: ITAT

**ASSISTANT REGISTRAR**

**ITAT, New Delhi**

Date of dictation	25.01.2020
Date on which the typed draft is placed before the dictating Member	27.01.2020
Date on which the typed draft is placed before the Other Member	
Date on which the approved draft comes to the Sr. PS/PS	
Date on which the fair order is placed before the Dictating Member for pronouncement	
Date on which the fair order comes back to the Sr. PS/PS	
Date on which the final order is uploaded on the website of ITAT	
Date on which the file goes to the Bench Clerk	
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the Order	